

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 91 of 2012 in
D.F.R. No. 1661 of 2010**

Dated : 21st March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Mula-Pravara Electric Co-operative Society Ltd. ... Appellant(s)
Versus**

Maharashtra Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Applicant/(s): Mr. Ramji Srinivasan, Sr. Adv. with
Appellant Mr. Hasan Murtaza

ORDER

We have heard the learned counsel for the Applicant.

Post the matter for Orders on **26.03.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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